

**COURT-I**

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 55 OF 2015 &  
IA NO. 75 OF 2015**

**Dated : 4<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GRIDCO Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Supply Utility of Odisha & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi**

**Counsel for the Respondent(s) : Mr. P.C Sen  
Mr. P.S. Sudheer  
Mr. UdayanVerma  
Mr. Shivanshu Singh for R-1 to R-4**

**Mr. R.B. Sharma for R-6**

**Mr. Rutwik Panda  
Ms. Anushu Malik for R-7**

**ORDER**

Learned counsel for Respondent No.1 seeks some time to file additional affidavit and convenience compilation. He may file the same on or before 26.08.2016 after serving copy on the other side.

List the matter on **19.09.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**